

30.1.2013

O.A. No. 220/2007

Hon'ble Sri D.C. Lakha, Member (A)
Hon'ble Sri Navneet Kumar, Member (J)

App: Sri Praveen Kumar
Res: Sri S.Verma for respondents No.1 to 4
Sri S.P.Singh for respondent No.5
Sri Dharmendra Awasthi for respondent No. 6

The learned counsel for applicants submitted that he does not have any instruction from the applicant.

The O.A. is dismissed for want of instruction. No order as to costs.


Member (J)


Member (A)

HLS/-

~~Order~~
~~Copy of Order~~
~~dated 30-1-13~~
~~Received~~
~~31-1-13~~